

M-16

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CA/90/2017  
NAME OF THE PETITIONER(S) : MEDICI HOLDINGS LTD  
NAME OF THE RESPONDENT(S) : PHOTON INFOTECH PVT LTD  
UNDER SECTION : 241/242

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|-------------|-----------|
|-------|-------------------|-------------|-----------|

REPRESENTATION BY WHOM

R. MURARI, Senior Advocate  
(for P. Raj Kumar Thakur  
& Harshini-J)

Counsel for applicant

*[Signature]*

Salim Parashar Senior Advocate  
for K. Mouly & S.R. Jagan

Amicus Curiae  
for R-1 to R-5

*[Signature]*

Pawan Thakur for

Amicus Curiae for R-1 to R-5

*[Signature]*


V. MAHESH.

Amicus Curiae for R-9

*[Signature]*

ORDER

Senior Advocate Shri R.Murari, Counsel for the applicant present. He has prayed to dispense with the requirements laid down u/s 244 of the Companies Act, 2013. At this juncture, Shri Pavan Jhahath, Counsel for R1 to R5, Shri Sahith Parasan Saani, Counsel for R6 to R8 and Shri V.Mahesh, PCS representing R9 caused appearance. It has been submitted by the Counsel for respondents that they need time to file counter. At their request, time enlarged for filing counter for the application. Put up on **5/6/2017 at 10.30 A.M.**

  
(Ch.Md. Sharief Tariq)  
Member (Judicial)

  
(K.Anantha Padmanabha Swamy)  
Member (Judicial)